

expressed their difficulties in regard to procurement of essential supplies. Government have taken all possible measures to meet the shortages in the region.

**Withdrawal of Cases pending in Court  
by C.B.I.**

361. SHRI NARAYAN CHOUBEY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that CBI has withdrawn various cases, pending in courts, which were filed as a result of Shah Commission of Enquiry;

(b) if so, the details thereof; and

(c) whether the Ministry had given permission to withdraw these cases?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI P. VENKATASUBBAIAH): (a) to (c) So far as cases pending in the Courts, which were filed as a result of the Shah Commission of Enquiry are concerned, in the following two cases, the appropriate courts have discharged the persons against whom charge-sheets had been filed:

(1) RC 1/78-SIU (SIB I) relating to institution of criminal proceedings against certain officers and subjecting them to humiliation without justification, and

(2) RC 2/78-SIU (SIB II) relating to demolitions in Village Kapasbela.

Another case RC 2/78-SIU (SIB I) relating to the detention of Shri Bhim Sen Sachar and others was dropped by the Special Court and after further examination of the case, a closure Report was filed by the CBI which was accepted by the Court.

In another case, (RC 1/78-SIU (SIB II) relating to alleged preparation of designs for Congress Party Posters by D.A.V.P., Government have recently come to the conclusion, after further examination of the case and with appropriate legal advice that action be taken as per law for withdrawal of the case.

**Agitation in Eastern Region**

362. SHRI HARINATH MISRA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the magnitude of discontent and agitation in the Eastern Region of the country;

(b) the various forces working openly or invisibly behind this agitation; and

(c) the remedial measures that have been taken or are proposed to be taken to meet the situation?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) to (c) Certain areas in the North Eastern Region have remained disturbed due to secessionist activities of some insurgents groups. Recently, there has been wide-spread agitation over the issue 'foreigners' in Assam and to some extent, in Manipur and Meghalaya. There have also been clashes between tribals and non-tribals in Tripura.

Government are aware that certain foreign elements have been encouraging and giving assistance to insurgents and secessionist elements in the NE Region. Government are also aware that some communal organisations are instigating agitation not only in the NE Region, but also elsewhere. Government are keeping a close watch over the situation and have taken appropriate measures to deal with it.

**Supply of Coal to Thermal Power Stations**

363. SHRI AMARSINH V. RATHAWA: Will the Minister of INDUSTRY be pleased to state:

(a) whether Government have issued orders to the railways to give top priority for the movement of coal to Thermal Power Stations in the country;

(b) whether it has any effect on other industries like cement, coal, chemical, rayon and cotton etc.; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY

(SHRI CHARANJIT CHANANA): (a) Yes, Sir.

(b) and (c) The Railways do not maintain figures of coal loading for all industries. Total loading of coal and loading of coal for power houses, cement plants and the cotton industry are as under:—

1980	Total Loading of Coal	Loading of Coal for :		
		Power House	Cement Plants	Cotton Industry
(Daily average in terms of 4-wheeler wagons)				
January . . . . .	8968	2913	363	130
February . . . . .	9291	3323	341	97
March . . . . .	9251	3287	367	94
April . . . . .	8876	3299	339	110

स्वतंत्रता सेनानियों को अतिरिक्त सुविधायें  
364. श्री रामावतार शास्त्री : क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि देश के स्वतंत्रता सेनानियों को कुछ अतिरिक्त सुविधायें प्रदान करने का प्रस्ताव सरकार के विचाराधीन है ;

(ख) यदि हां, तो सरकार का विचार इस मामले में कब तक अंतिम निर्णय करने का है ; और

(ग) क्या किसी संसद सदस्य ने इस बारे में प्रधान मंत्री को तथा उन्हें कोई पत्र लिखा है ?

गृह मंत्रालय में राज्य मंत्री श्री योगेन्द्र मकवाना

(क) से (ग): श्री राम अवतार शास्त्री ने प्रधान मंत्री को लिखे गए अपने पत्र में अनेक सुझाव दिए हैं और इन पर भारत सरकार द्वारा विचार किया जा रहा है ।

(b) whether Government are considering to review its policy with regard to small scale industries; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHAPRANJIT CHANANA): (a) to (c): 834 items have been reserved for production in the small scale sector. These items are constantly reviewed by a Standing Committee set up for the purpose. This Committee also recommends reservation of additional items as well as de-reservation of items, if found necessary. Recently, the list of items reserved for the small scale sector was expanded from 807 to 834 items. The nomenclature of certain items already reserved has also been changed with a view to making the items more specific.

**Assent to State Bills**

366. SHRI SOMNATH CHATTERJEE: Will the Minister of HOME AFFAIRS be pleased to state:

**Reservation of Items for Small Scale Industries**

365. SHRI AHMED M. PATEL: Will the Minister of INDUSTRY be pleased to state:

(a) the details of items meant for small scale industries;